

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 551/2025

IN THE MATTER OF:

Saranjit Singh Padda.

Applicant(s)

Versus

State of Punjab & Ors.

Respondent(s)

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Filed by



(Sanchar Anand)

Advocate for the Respondent No.6
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Phone No.-9958792346
Email- sanchar_anand@yahoo.co.inPlace: New Delhi
Dated: 31.01.2026

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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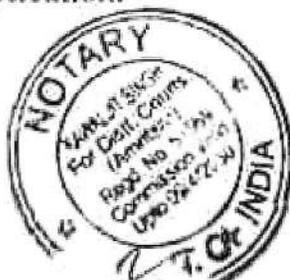
STATE OF PUNJAB & ORS.....RESPONDENTS

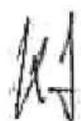
AFFIDAVIT ON BEHALF OF RESPONDENT NO. 6

MOST RESPECTFULLY SHOWETH:

I, Karamjeet Singh Sandhu, aged 53 Years Chairman of Respondent No. 6 (Amritsar Improvement Trust), do. Hereby solemnly affirm and declare as hereunder:-.

That no averments / allegations have been made by the petitioner against the Answering Respondent No. 6 i.e., Amritsar Improvement Trust in the present application, nor, any relief has been claimed against the Respondent No. 6 (Amritsar Improvement Trust) in the present application, therefore, being totally unconnected with the present matter, the name of answering respondent no.6 i.e., Amritsar Improvement Trust may kindly be deleted from the array of parties in the present application.



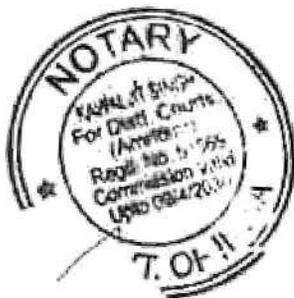

DEPONENT
Chairman
Amritsar Improvement Trust
Amritsar

VERIFICATION :

I, Karamjeet Singh Sandhu, aged 53 years, Chairman of Respondent No. 6 (Amritsar Improvement Trust) , having registered Office at Amritsar, do hereby solemnly affirm and verify that the contents of this affidavit are true to my knowledge and as per office record. No part of it is false and nothing material has been concealed therefrom.

Verified at _____ on this _____ day of January, 2026.

DEPONENT
Chairman
Amritsar Improvement Trust
Amritsar



Sr. NO. 101 Date 24/1/2021
Certified that the above statement has been declared on oath/affirmation before me today at Amritsar. The deponent Karamjeet Singh Sandhu identified by witness Karamjeet Singh Sandhu.
The affidavit has been read over and explained to the deponent.

KAWALJIT SINGH
Notary Public For Distt. Courts
Amritsar

Witness who has signed/thumb marked in my presence